

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **12.04.2023** (WEDNESDAY)
 CHENNAI BENCH (**PHYSICAL MODE**)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,
 Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 94/2023 For Stay IA No. 331/2023	Arpana Packaging Pvt. Ltd. Vs Regma Ceramics Pvt. Ltd.	Mr. Vishnu Mohan	
2	Comp App (AT) (CH) (Ins) No. 95/2023 For Condone Delay IA No. 333/2023 For Stay IA No. 332/2023	Tenny Jose & 3 Ors Vs Prathap Pillai WITH	Mr. Pradeep Joy	
3	Comp App (AT) (CH) (Ins) No. 96/2023 For Condone Delay IA No. 335/2023 For Stay IA No. 334/2023	Tenny Jose & 2 Ors Vs Prathap Pillai WITH	Mr. Pradeep Joy	
4	Comp App (AT) (CH) (Ins) No. 97/2023 For Stay IA No. 336/2023 For Condone Delay IA No. 337/2023	Tenny Jose Vs Prathap Pillai	Mr. Pradeep Joy	

For Defects/Rectification

S.No.	EFiling No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805118/01518/2022 (Diary No.924/2022)	Lammetz Industrienadel GmbH Vs Altek Beissel Needles Ltd	Ms. Lira Goswami	
6	9805118/02113/2022 (Diary No.957/2022)	Panchapakesan Swaminathan Vs Mr.R.Raghavendran	Mr. Sandeep Kumar	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 128/2021 (CA (AT) No. 67/2019)	Neelam Dhawan & Anr. Vs The Registrar of Companies Bangalore Karnataka & Anr WITH	M/s Varuna Bhanrale	
8	TA (AT) No. 129/2021 (CA (AT) No. 68/2019)	Som Prakash Satsangi Vs The Registrar of Companies Bangalore Karnataka & Anr. WITH	M/s Varuna Bhanrale	
9	TA (AT) No. 259/2021 (CA (AT) No. 38/2019)	Hewlett Packard Enterprise India Private Limited Vs The Registrar of Companies Bangalore Karnataka	M/s Varuna Bhanrale	Mr. PS Singh
10	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Mr. Gireesh Kumar Sanghi & Anr Vs Ravi Sanghi & Ors WITH	Mr. Anju Jain	Mr. Y Suryanarayana Mr. Anirudh Wadhwa
11	TA (AT) No. 66/2021 (CA (AT) No. 393/2017)	Gireesh Kumar Sanghi & Anr Vs AGA Publications Ltd. & Ors	Mr. Anju Jain	Mr. Y Suryanarayana Mr. Anirudh Wadhwa

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 143/2022 For Stay IA No. 330/2022	G. Sundharavadivelu Suspended Director of INMA International Limited Vs Indian Overseas Bank & Anr	M/s Vivrti Law Advocates Mr. Bharadwaja Ramasubramaniam	Mr. FB Benjamin George- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 37/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors.	Ms. Deepika Murali	M/s J Sagar Associates For Caveator
14	Comp App (AT) (CH) (Ins) No. 87/2023 For Condone Delay IA No. 310/2023 For Exemption IA No. 309/2023	State Bank of India Vs India Power Corporation Limited	Mr. Edward James	
15	TA No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL. Sinha	Ms. Annu Singh
16	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Condone Delay IA No. 14/2022 For Urgent Hearing IA No. 15/2022 For Amendment IA No. 1078/2022	The Regional Provident Fund Commissioner- II & Anr Vs Finorchem Ltd	M/s K. Ramu & R.Vishnu	Mr. Ravi Rajagopalan
17	Comp App (AT) (CH) No. 34/2022 For Condone Delay IA No.394/2022	Shakti Equipments Pvt Ltd Vs M/s Shamel Projects India Pvt Ltd.	Amanchi Legal & Co	
18	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy Resolution Professional of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd.	CS K Gaurav Kumar	Ms. R Mitra- R2
19	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank WITH	Mr. AG Sathyanarayana	
20	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr	Mr. AG Sathyanarayana	Mr. B Vijay

		WITH		
21	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	
22	Comp App (AT) (CH) (Ins) No. 430/2022 For Stay IA No. 1083/2022	Asset Reconstruction Company (India) Limited Vs Prabhakar Reddy & 2 Ors	Mr. Shabbeer Ahmed	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	TA (AT) No.44/2021 (Comp App (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 For Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr.	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Kak- R1 Ms. Lily Francis- R2
24	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia
25	TA No.227/2021 (Comp App (AT) No.326/2020)	Tricolite Electrical Industries Ltd. Vs Wipro Ltd.	Mr. Shikhil Suri	Ms. Padmaja Kaul Mr. Yugank Goel
26	Comp App (AT) (CH) No.13/2021 Interim Relief IA No.94/2021 For Directions IA No. 203 & 206/2021	M/s NSL Energy Ventures Private Limited & 2 Ors Vs NSL Renewable Power Private Limited & 18 Ors	Mr.P. Vikram, Mr. M. Roshan Atiq	Mr.N. Ramakrishnan R2- R4 Mr.Giridharan- R5, R6 &11 Mr. Dwarakesh Prabakaran R6- R9
27	Comp App (AT) (CH) No. 101/2022 For Condone Delay IA No. 1050/2022 For Stay IA No. 854/2022 Urgent Hearing IA No. 146/2023	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Mr. Eshwar Sabapathy	Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar R. Panicker- R7
28	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4 M/s Munuga Sateesh-R6 Mr. Munuga Sateesh- R7

				M/s Vrinda & Komal Agarwal- R8
29	Comp App (AT) (CH) (Ins) No.290/2022 For Directions IA No. 609 & 901/2022 For Stay IA No. 608/2022	Dr. Gopala Krishnan MS & Anr Vs Mr.Ravindra Beleyur & Anr	Mr. Akshay Sharma	Mr. T. Ravichandran- R1 M/s AK Mylsamy & Associates- R2
30	Comp App (AT) (CH) (Ins) No.364/2022 For Stay IA No. 840/2022 To Dispense with IA No.841/2022	SMS Foundation & Investments LLP Vs Harsha Exito Engineering Pvt. Ltd Rep. by RP Mr. John Ohilvi	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran
31	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No.502/2022	Srinivas Reddy Yadiki Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Ms. Sistla Manjula

2.00 PM

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 Leave to file IA No. 580/2021 For Urgent Hearing IA No. 191/2022)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 25 Ors	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
WITH				
32	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi Road, New Delhi 110 003.

Dated: 01st April, 2023

NOTICE

It is hereby notified that NCLAT, Chennai Bench will 'Hear' cases through Virtual Mode on every Monday and Friday and from Tuesday to Thursday (3 days) cases, will be Heard on Physical Mode only. In event of any of the Member being on Leave, on a particular day, the cases will be Heard 'Virtually'.

This arrangement shall continue, except when directed either by Chairperson or Member (Judicial), Chennai Bench.

Sd/-
Hon'ble Chairperson
NCLAT, New Delhi